

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IB)/20/2024**  
**NAME OF THE PETITIONER : P Uma**  
**NAME OF THE RESPONDENT(S) : --**  
**UNDER SECTION : Sec 94(1) of IBC, 2016**  
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**ORDER**

Ld. PCS Mr. A.S. Sathish Kumar for the Petitioner.

IRP Report has been submitted recommending IRP and served on the Applicant Guarantor.

List the Petition for hearing on **21.08.2024**.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk